

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2185

ANSWERED ON:14.12.2004

SMUGGLING OF WEAPONS AND NARCOTICS

Chaliha Shri Kirip;Choudhary Shri Nikhil Kumar;Mandlik Shri Sadashivrao Dadoba;Meinya Dr. Thokchom;Sen Smt. Minati;Shakya Shri Raghuraj Singh;Yadav Shri Anirudh Prasad (Sadhu)

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether according to the US report India is in the list of major drug transit from illicit drug producing countries;
- (b) if so, whether smuggling of narcotics/ drugs has increased during 2003 and 2004;
- (c) if so, the details and the reasons therefor;
- (d) the details of the narcotics/drugs seized and the number of persons found involved therein during the said period, State-wise;
- (e) whether some of the money derived from narcotics smuggling has been channeled into arms procurement by various militant groups in the country; and
- (f) if so, the action taken by the Government to check the smuggling of narcotics/drugs in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a): India is among the countries listed by the US Government which are considered as drug producing or drug transit countries.
- (b): No, Sir.
- (c): Does not arise.
- (d): A statement is annexed.
- (e): No such specific instance has come to the notice of the Government.
- (f): The Government of India has taken a number of steps to combat drug trafficking in the country. These include:
  - (i) Strict surveillance and enforcement at import and export points, land borders, airports, foreign post offices etc;
  - (ii) Intensive preventive and inter-diction efforts along known drug routes;
  - (iii) Improved coordination between various drug law enforcement agencies in order to impart greater cohesion to inter-diction;
  - (iv) Identification of illicit cultivation of the opium poppy and the wild growth of cannabis and eradication of these sources of supply;
  - (v) Strengthening of international liaison to improve the collection, analysis and dissemination of operational intelligence;
  - (vi) Increased international cooperation for exchange of information and investigative assistance in administering control over the movement of precursor chemicals;
  - (vii) Building of an electronic data base of offenders;
  - (viii) Conducting training programmes for law enforcement officials for upgrading their skills to combat drug trafficking.



Arrests	2372	797	3426	0	252	218	820	393	879	0	134	101
Uttaranchal Quantity	80	67.15	0.48	0	0	0.38	24	14.71	0.13	0	0	0
Arrests	4	157	33	0	0	2	3	31	4	0	0	0
West Bengal Quantity	3416.44	0	9.24	0	0	0.11	747.29	0	11.51	0	0	6
Arrests	16	0	13	0	0	1	4	0	4	0	0	0

Note: All quantities in Kilograms